

DIVISION BENCH  
COURT - I

S-14

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/287(KB)2023  
IA(COMPANIES.ACT)/123(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>MR. KARAN SINGH GREWAL VS CALCUTTA CRICKET &amp; FOOTBALL CLUB</b>
UNDER SECTION	<b>SEC. 97(1),SEC. 213, SEC. 241(1) SEC. 242(4) SEC. 244(1)</b>

**Appearances via video conference/physically**

Mr. Joy Saha, Sr. Adv.	] For the Petitioner
Ms. Pubali Sinha Chowdhury, Adv.	]
Mr. Aditya Kanodia, Adv.	]
Mr. Zeeshan Haque, Adv.	]
Mr. Sanjay Ginodia, Adv.	]
Ms. S. Mitra, Adv.	]
Mrs. Ratnadip Sarkar, Adv.	]
Ms. Suparna Sardar, Adv.	]
Mr. D.N. Sharka, Adv.	] For the Respondent No. 14
Mr. Shaunak Mitra, Adv.	]
Mr. Debayan Sen, Adv.	]
Mr. Ratnanko Banerji, Sr. Adv.	] For the Respondent No. 1
Mr. Rishav Banerjee, Adv.	]
Ms. Sristhi Barman Roy, Adv.	]
Ms. Rishika Goyal, Adv.	]
Mrs. Manju Bhuteria, Adv.	] For the Respondent Nos 2,3,4,7,8,9,10 & 11
Ms. Meenakshi Manat, Adv.	]
Ms. Shreya Chaudhury, Adv.	]

## **ORDER**

1. Ld. Sr. Counsel/ Counsel for the parties Present.
2. **IA(COMPANIES.ACT)/123(KB)2024**
  - i. Heard Ld. Sr. Counsel Mr. Joy Saha appearing for the petitioner in part.
  - ii. Post this matter on **03.07.2024 at 4.00 PM** for continuation of argument.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**